


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

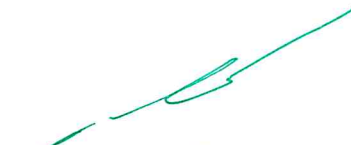
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.121/ BB/ 2017	-	For orders	252(1)	VMMS Holdings Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	PRAMOD SM 9845657072	VMMS Holdings PVT. LTD	

ORDER

PCS for petitioner is present. Matter is listed today for passing orders. PCS is further directed to file synopsis and give details about the company's assets, transactions, turn over etc. for the last two years in the registry. List it on 11.12.2017.


Member (T)


Member (J)